



THE GAUHATI HIGH COURT AT GUWAHATI

(The High Court of Assam, Nagaland, Mizoram and Arunachal Pradesh)

SUPPLEMENTARY CAUSELIST

[PUBLISHED UNDER THE AUTHORITY OF THE HON'BLE THE CHIEF JUSTICE]

Web:ghconline.gov.in

10:30 AM to 1:00 PM

2:00 PM to 4:45 PM

[For Thursday,6th March 2025]

[ALL MENTION FOR LISTING OF CASES AND FOR ANY URGENT MATTER MUST BE MADE AT 10:30 AM BEFORE RESPECTIVE BENCHES]

[AT 10:30 AM]

BEFORE:

HONOURABLE MR. JUSTICE MANASH RANJAN PATHAK

COURT NO: 3

[CRIMINAL BENCH]

Sr.No.	Case Number	Main Parties	Petitioner Advocate	Respondent Advocate
MOTION (BA)				
45	Bail Appln./657/2025 B/O	SHAHID MARBANIANG @ PAI Versus THE STATE OF ASSAM	MR. N J DUTTA MR N AHMED MR. M M ZAMAN MR A BASUMATARY M RAHMAN IMDADUL ISLAM	PP, ASSAM
BAIL HEARING				
46	AB/2446/2024 (WILL BE TAKEN UP IMMEDIATELY AFTER MOTION MATTERS), BY SLIP	PARESH TALUKDAR AND 5 ORS. Versus THE STATE OF ASSAM	MR. R GOSWAMI MS N DEVI MS S DAS	PP, ASSAM
47	AB/3040/2024 (WILL BE TAKEN UP IMMEDIATELY AFTER MOTION MATTERS), BY SLIP	ABDUL MOTALEB @ MOTALEB ALI Versus THE STATE OF ASSAM AND ANR.	MR. A Z AHMED	MR SARFRAZ NAWAZ, AMICUS CURIAE,(R-2) PP, ASSAM
48	AB/3176/2024 (WILL BE TAKEN UP IMMEDIATELY AFTER MOTION MATTERS), BY SLIP	NITAI MANDAL @ NITAY MANDAL Versus THE STATE OF ASSAM AND ANR.	MR. SURAJIT DAS MR A W AMAN MS SURAYA RAHMAN MR SARFRAZ NAWAZ SAMIM RAHMAN A S CHOUDHURY	MS. M K BROWN, Amicus Curiae, (R-2) PP, ASSAM
49	AB/33/2025 (WILL BE TAKEN UP IMMEDIATELY AFTER MOTION MATTERS), BY SLIP	BAHARUL ISLAM Versus THE STATE OF ASSAM	M. HOSSAIN MR. ABU LAISE MS. A SULTANA	PP, ASSAM
50	AB/236/2025 (WILL BE TAKEN UP IMMEDIATELY AFTER MOTION MATTERS), BY SLIP	AJMIR PRAMANIK Versus THE STATE OF ASSAM AND ANR	MR. A LAL MR A BRAHMA M K DEB B C SANGTAM P GANDHIYA	MR. S RANA (R2) PP, ASSAM
51	AB/315/2025 (WILL BE TAKEN UP IMMEDIATELY AFTER MOTION MATTERS), BY SLIP	SAHABUDDIN ALI AND 18 OTHERS Versus THE STATE OF ASSAM	MR. A PARAMANIK P. KALITA	PP, ASSAM
52	AB/342/2025 (WILL BE TAKEN UP IMMEDIATELY AFTER MOTION MATTERS), BY SLIP	JAHANGGIR ALOM @ JAHANGIR ALOM Versus THE STATE OF ASSAM AND ANR	MRS. B GOGOI MS M BORAH	PP, ASSAM

53	AB/344/2025 (WILL BE TAKEN UP IMMEDIATELY AFTER MOTION MATTERS), BY SLIP	SORFOT ALI Versus THE STATE OF ASSAM	MR. R GOSWAMI MS N DEVI MS S DAS MS. U BHATTACHARYYA	PP, ASSAM
54	AB/444/2025 (WILL BE TAKEN UP IMMEDIATELY AFTER MOTION MATTERS), BY SLIP	HIMANGSHU BORA Versus THE STATE OF ASSAM	MR. I CHOUDHURY R L CHUTIA M INGTI	PP, ASSAM

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LEAVE NOTE OF ADVOCATES FOR 06/03/2025

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1)	MR. R K BHATRA	10-02-2025	To	10-03-2025
2)	MS. N M DEKA	12-02-2025	To	04-04-2025
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24)	MR. P MAHANTA	06-03-2025	To	07-03-2025
25)	MR. S NATH	06-03-2025	To	06-03-2025



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[For Thursday,6th March 2025]

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[AT 10:30 AM]

BEFORE:

HONOURABLE MR. JUSTICE SUMAN SHYAM

COURT NO: 5

[CIVIL BENCH-III]

Sr.No.	Case Number	Main Parties	Petitioner Advocate	Respondent Advocate
MOTION				
15	WP(C)/1056/2025 FIXED	KANGKAN PATHAK Versus THE UNION OF INDIA AND 6 ORS	MR. K P PATHAK MR BHARGAV DAS MR. C PAUL	SC, L G B R I M H DY.S.G.I.
16	WITH WP(C)/5561/2024	DR. KANGKAN PATHAK Versus THE UNION OF INDIA AND 3 ORS	MR. R MAZUMDAR MRS P RAI MS T WAPANGLA MR. R DEKA	MR. A K DUTTA (CGC) MR. K GOGOI (CGC) DY.S.G.I.
	WITH I.A.(Civil)/3603/2024 in WP(C)/5561/2024	DR. KANGKAN PATHAK Versus THE UNION OF INDIA AND 3 ORS	MR. R MAZUMDAR MRS P RAI MS T WAPANGLA MR. R DEKA	MR. A K DUTTA (CGC) MR. K GOGOI (CGC) DY.S.G.I.
HEARING				
17	WP(C)/409/2023 PART-HEARD	MANOHAR DEKA, AFS Versus THE STATE OF ASSAM AND 3 ORS.	MR. N BORAH MR H MAZUMDER N AHMED	GA, ASSAM SC, FINANCE DEPTT.

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[AT 10:30 AM]

BEFORE:

HONOURABLE MR. JUSTICE KALYAN RAI SURANA

HONOURABLE MRS. JUSTICE MALASRI NANDI

COURT NO: 6

[DIVISION BENCH-II]

Sr.No.	Case Number	Main Parties	Petitioner Advocate	Respondent Advocate
MOTION				
26	WP(C)/1154/2025 FIXED	SUKITAN NESSA @ SUKJAN NESSA Versus THE UNION OF INDIA AND 5 ORS.	MR. M A SHEIKH MS F INTAZ MR. W A SHEIKH	GA, ASSAM SC, NRC DY.S.G.I. SC, ECI SC, F.T

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24) MR. P MAHANTA
25) MR. S NATH

06-03-2025
06-03-2025

To 07-03-2025
To 06-03-2025



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[AT 10:30 AM]

BEFORE:

**HONOURABLE MR. JUSTICE SANJAY KUMAR MEDHI
HONOURABLE MRS. JUSTICE MITALI THAKURIA**

COURT NO: 8

[THIS BENCH WILL SIT AT 10:30 AM.

**HONOURABLE MRS. JUSTICE MITALI THAKURIA WILL JOIN THE COURT
PROCEEDINGS THROUGH REMOTE VIDEO CONFERENCING FROM
THE ITANAGAR PERMANENT BENCH.**

**THE SPECIAL DIVISION BENCH WILL SIT AFTER RISING
OF THIS BENCH]**

Sr.No.	Case Number	Main Parties	Petitioner Advocate	Respondent Advocate
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- PRONOUNCEMENT OF JUDGEMENT / ORDER -

1	CRL.A(J)/28/2021 9 Y 2 M 21 D : (AT 10:30 AM)	SWAPAN DEBNATH Versus THE STATE OF ASSAM	MR. B BHAGAWATI, AMICUS CURIAE	PP, ASSAM
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BEFORE:

**HONOURABLE MR. JUSTICE SANJAY KUMAR MEDHI
HONOURABLE MR. JUSTICE K. SEMA**

COURT NO: 8

[SPECIAL DIVISION BENCH

**THIS BENCH WILL SIT AFTER RISING OF THE
DIVISION BENCH COMPRISING OF HONOURABLE
MR. JUSTICE SANJAY KUMAR MEDHI AND
HONOURABLE MRS. JUSTICE MITALI THAKURIA**

THIS BENCH WILL RISE AT 2:45 PM]

Sr.No.	Case Number	Main Parties	Petitioner Advocate	Respondent Advocate
HEARING				
12	Hill.Appeal/1/2024 WITH LCR. WITH OFFICE NOTE. FIXED. (ASSIGNED).	UNION OF INDIA AND 2 ORS. Versus THE STATE OF ASSAM AND 15 ORS.	DR. B N GOGOI MS. R BEGOM	GA, ASSAM MR D C K HAZARIKA MR. R DHAR MS. J KALITA FOR CAVEATOR
	WITH I.A.(Civil)/4269/2017 in Hill.Appeal/1/2024	UNION OF INDIA and 2 ORS, Versus THE STATE OF ASSAM and 15 ORS,	DR.B N GOGOI MS.R BEGOM	GA, ASSAM MR.D C K HAZARIKA MS. N M DEKA MS.J KALITA MS. S SARMA FOR CAVEATOR
	WITH I.A.(Civil)/4027/2018 in Hill.Appeal/1/2024	JOYDEB PHONGLO AND 13 ORS. Versus THE UNION OF INDIA AND 2 ORS.	MR D C K HAZARIKA MS J KALITA	SC, RAILWAY
	WITH I.A.(Civil)/4089/2018 in Hill.Appeal/1/2024	AFFECTED PEOPLES CO-ORDINATION COMMITTEE OF N.C. HILLS Versus THE UNION OF INDIA AND 2 ORS	MR D C K HAZARIKA MS J KALITA	MR A DASGUPTA DR. B N GOGOI
	WITH I.A.(Civil)/3598/2022 in Hill.Appeal/1/2024	JOYDEB PHONGLO AND 13 ORS. Versus UNION OF INDIA and 2 ORS,	MR D C K HAZARIKA MS J KALITA	SC, NF RLY
13	CRP(IO)/112/2021	THE UNION OF INDIA AND 2 ORS. Versus JOYDEEP PHONGLO AND 13 ORS.	MR A DASGUPTA MR G GOSWAMI	MR R DHAR
	WITH I.A.(Civil)/2275/2021 in CRP(IO)/112/2021	JOYDEB PHONGLO AND 13 ORS Versus THE UNION OF INDIA AND 2 ORS.	MR D C K HAZARIKA MS J KALITA MR P BHATTACHARJYA	MR G GOSWAMI

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BEFORE:

HONOURABLE MR. JUSTICE SANJAY KUMAR MEDHI

COURT NO: 8

**[THIS BENCH WILL SIT AFTER RISING OF THE
SPECIAL DIVISION BENCH OR AT 03:00 PM,
WHICHEVER IS EARLIER]**

Sr.No.	Case Number	Main Parties	Petitioner Advocate	Respondent Advocate
ADMISSION				
12	WP(C)/7508/2018 FIXED	APURBA DAS Versus UNION OF INDIA AND 4 ORS.	MR. K R PATGIRI MS. C DAS MS. C DAS	MRS. A GAYAN ASSTT.S.G.I.

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[AT 10:30 AM]

BEFORE:

HONOURABLE MR. JUSTICE MANISH CHOUDHURY

COURT NO: 9

[CIVIL BENCH-V]

Sr.No.	Case Number	Main Parties	Petitioner Advocate	Respondent Advocate
WITHDRAWAL				
26	Cont.Cas(C)/58/2024 B/O	SIDDHESWAR DEKA @ SIDESWAR DEKA Versus GYANENDRA DEV TRIPATHI AND ANR	MR. R Deka S I AKAND	MR. D SAIKIA (R-1) MR. R BORPUJARI (R-1) MR. A BHATTACHARYYA (R-1)
MOTION				
27	WP(C)/1036/2024 FIXED	ABBAS ALI Versus THE STATE OF ASSAM AND 3 ORS	MR G Z AHMED MISS. M BORAH MR H K BARUAH	SC, SEC. EDU.
28	WP(C)/1275/2025 B/O	RUNU DEKA Versus THE STATE OF ASSAM	MR. P P DUTTA MR. R ALI MR M BORO MS. P P DAS	SC, REVENUE
ADMISSION				
29	WP(C)/4145/2021 FIXED	SUNMAI PHUKAN AND ANR. Versus THE STATE OF ASSAM AND 4 ORS.	MR. I H LASKAR MR. P K DEKA MD. S ALOM	GA, ASSAM MR. J K GOSWAMI (r-5) SC, ALLAHABAD BANK SC, REVENUE
ORDERS				
30	WP(C)/6944/2024 FIXED	DIPENDRA PATOWARY Versus THE UNION OF INDIA AND 10 ORS.	MR. K N CHOUDHURY MR. M DAS	GA, ASSAM SC, NHAI DY.S.G.I. SC, AEGCL

LEAVE NOTE OF ADVOCATES FOR 06/03/2025

1)	MR. R K BHATRA	10-02-2025	To	10-03-2025
2)	MS. N M DEKA	12-02-2025	To	04-04-2025
3)	MR. D C C PHUKAN	17-02-2025	To	07-03-2025
4)	MR. H GOSWAMI	20-02-2025	To	20-03-2025
5)	MS. D SAIKIA	12-02-2025	To	07-03-2025
6)	MR. B K JAIN	22-02-2025	To	06-03-2025
7)	MS. M JAIN	27-02-2025	To	10-03-2025
8)	MR. A U CHOUDHURY	03-03-2025	To	12-03-2025

9)	MR. R BORA	26-02-2025	To	15-03-2025
10)	MS S CHAKRABORTY	27-02-2025	To	06-03-2025
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14)	MRS. RITA DAS MOZUMDAR	03-03-2025	To	07-03-2025
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19)	MR. A K PURKAYASTHA	05-03-2025	To	06-03-2025
20)	MR. S SHARMA	05-03-2025	To	06-03-2025
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22)	MR. R J DAS	03-03-2025	To	13-03-2025
23)	MR. J SARMAH	06-03-2025	To	08-03-2025
24)	MR. P MAHANTA	06-03-2025	To	07-03-2025
25)	MR. S NATH	06-03-2025	To	06-03-2025



THE GAUHATI HIGH COURT AT GUWAHATI

(The High Court of Assam, Nagaland, Mizoram and Arunachal Pradesh)

SUPPLEMENTARY CAUSELIST

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10:30 AM to 1:00 PM

2:00 PM to 4:45 PM

[For Thursday,6th March 2025]

[ALL MENTION FOR LISTING OF CASES AND FOR ANY URGENT MATTER MUST BE MADE AT 10:30 AM BEFORE RESPECTIVE BENCHES]

[AT 10:30 AM]

BEFORE:

HONOURABLE MR. JUSTICE PARTHIVJYOTI SAIKIA

COURT NO: 11

[CRIMINAL BENCH]

Sr.No.	Case Number	Main Parties	Petitioner Advocate	Respondent Advocate
WITHDRAWAL				
47	Crl.Pet./942/2023 WITH LCR 1 FILE(SCANED COPY), B/O	NAJMUL HOQUE Versus THE STATE OF ASSAM AND ANR	MR. N J DUTTA MR. S RANA	PP, ASSAM
48	Crl.Rev.P./405/2024 B/O	BINAY SUTRADHAR Versus THE STATE OF ASSAM	MR A KHANIKAR R L CHUTIA	PP, ASSAM
MOTION				
49	Crl.Pet./274/2025 B/O	UDAYADITYA KASHYAP Versus THE STATE OF ASSAM AND ANR.	MR. A CHAUDHURY MR. P K DAS MR. D BORA MR. N MAHAJAN	PP, ASSAM
ORDERS				
50	I.A.(Crl.)/215/2021 WITH OFFICE NOTE, LCR 5 FILES, B/O in Crl.A./98/2021 WITH Crl.A./98/2021	AJJUL ISLAM Versus THE STATE OF ASSAM AND ANR.	MR. L R MAZUMDER M J ABEDIN	PP, ASSAM
51	I.A.(Crl.)/203/2025 B/O in AB/373/2025 WITH AB/373/2025	AJJUL ISLAM Versus THE STATE OF ASSAM AND ANR.	MR. L R MAZUMDER M J ABEDIN	MR. B U LASKAR (R-2) PP, ASSAM
51	I.A.(Crl.)/203/2025 B/O in AB/373/2025 WITH AB/373/2025	JAKIR HUSSAIN Versus THE STATE OF ASSAM	MR. A CHAUDHURY MR. P K DAS MR. D BORA	PP, ASSAM
51	I.A.(Crl.)/203/2025 B/O in AB/373/2025 WITH AB/373/2025	JAKIR HUSSAIN Versus THE STATE OF ASSAM	MR. A CHAUDHURY MR. P K DAS MR. D BORA MR. N MAHAJAN	PP, ASSAM
52	I.A.(Crl.)/206/2025 B/O in AB/372/2025 WITH AB/372/2025	JAKIR HUSSAIN Versus THE STATE OF ASSAM	MR. A CHAUDHURY MR. P K DAS MR. D BORA	PP, ASSAM
52	I.A.(Crl.)/206/2025 B/O in AB/372/2025 WITH AB/372/2025	JAKIR HUSSAIN Versus THE STATE OF ASSAM	MR. A CHAUDHURY MR. P K DAS MR. D BORA MR. N MAHAJAN	PP, ASSAM

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LEAVE NOTE OF ADVOCATES FOR 06/03/2025

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1)	MR. R K BHATRA	10-02-2025	To	10-03-2025
2)	MS. N M DEKA	12-02-2025	To	04-04-2025
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25)	MR. S NATH	06-03-2025	To	06-03-2025



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BEFORE:

HONOURABLE MRS. JUSTICE MALASRI NANDI

COURT NO: 15

**[THIS BENCH WILL SIT AFTER RISING OF DIVISION
BENCH-II, IF TIME PERMITS]**

Sr.No.	Case Number	Main Parties	Petitioner Advocate	Respondent Advocate
BAIL HEARING				
6	AB/339/2025 FIXED	KOWSAR ALOM Versus THE STATE OF ASSAM	F K R AHMED M U BARBHUYAN MRS. H THAKURIA	PP, ASSAM

LEAVE NOTE OF ADVOCATES FOR 06/03/2025

1)	MR. R K BHATRA	10-02-2025	To	10-03-2025
2)	MS. N M DEKA	12-02-2025	To	04-04-2025
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[For Thursday,6th March 2025]

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[AT 10:30 AM]

BEFORE:

HONOURABLE MR. JUSTICE ARUN DEV CHOUDHURY

COURT NO: 17

[CIVIL BENCH-II AND V]

Sr.No.	Case Number	Main Parties	Petitioner Advocate	Respondent Advocate
ADMISSION				
35	WP(C)/7374/2023 B/O	ALIM UDDIN AND ANR Versus THE STATE OF ASSAM AND 3 ORS	MR. R ALI MR M Z SHAH	GA, ASSAM MR. A BHATTACHARJEE (R-1) MR. S B LASKAR (R-4) MR. A S TAPADER (R-4) MR. H A LASKAR (R-4) MR M AHMED (R-4) SC, REVENUE
36	WP(C)/3635/2024 WP(C) 2948/2024 WP(C) 3091/2024 WP(C) 6993/2024 (ALL THE STATE OF ASSAM AND 4 ORS D/O), B/O	BINA CHETIA PHUKAN Versus THE STATE OF ASSAM AND 4 ORS	MR. N BORAH MR M.J. BHARALI	SC, ELEM. EDU SC, FINANCE
ORDERS				
37	Crl.Pet./1132/2023 WITH LCR, FIXED	JIGNESH MEVANI @ JIGNESH N. MEVANI Versus THE STATE OF ASSAM AND ANR	MR. K N CHOUDHURY MR S BORTHAKUR MR H P NEPAL	MR. M PHUKAN, LD, PP, ASSAM PP, ASSAM

LEAVE NOTE OF ADVOCATES FOR 06/03/2025

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[AT 10:30 AM]

BEFORE:

HONOURABLE MRS. JUSTICE SUSMITA PHUKAN KHAUND

COURT NO: 18

[CIVIL BENCH-I]

Sr.No.	Case Number	Main Parties	Petitioner Advocate	Respondent Advocate
ORDERS				
29	I.A.(Civil)/4073/2024 WITH LCR, FIXED in RFA/37/2018 WITH RFA/37/2018	BIRU KUMAR SINGH AND ANR Versus MONURANJAN SINGH AND ANR MONURANJAN SINGH Versus ADILUR RAHMAN SAIKIA	MS B DAS MR SISHIR DUTTA MR. A BISWAS MR B BURAGOHAIN MS. S E AHMED MD A A HUSSAIN MS S MOCHAHARI MR. S DUTTA M AHMED MR. D R GOGOI	MR S DUTTA MR. S DASGUPTA MR. A SARMA MR. B BARUAH MR. K KALITA MR. S CHOWDHURY MR J LOTHAN MR U RONGPI

LEAVE NOTE OF ADVOCATES FOR 06/03/2025

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[AT 10:30 AM]

BEFORE:

HONOURABLE MR. JUSTICE KARDAK ETE

COURT NO: 20

[CIVIL BENCH-IV]

Sr.No.	Case Number	Main Parties	Petitioner Advocate	Respondent Advocate
WITHDRAWAL				
18	WP(C)/4605/2019 B/O	PRADIP CHUTIA Versus THE UNION OF INDIA AND 6 ORS.	MR. B D KONWAR SR. ADV. MR. R KALITA MR. R SALOI MS. S NEWAR MS. M K BROWN MS. J KONWAR	MR G N SAHEWALLA GA, ASSAM MS. N K DEVI MR. N ANIX SINGH ASSTT.S.G.I. MR. M SAHEWALLA
19	WITH WP(C)/4592/2019	BIJIT KUMAR SAIKIA Versus THE UNION OF INDIA AND 6 ORS	MR. B D KONWAR SR. ADV. MR R KALITA MR. R SALOI MS. S NEWAR MS. M K BROWN MS. J KONWAR	MR G N SAHEWALLA GA, ASSAM MS. N K DEVI MR. N ANIX SINGH ASSTT.S.G.I. MR. M SAHEWALLA SC, ONGC

LEAVE NOTE OF ADVOCATES FOR 06/03/2025

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[AT 10:30 AM]

BEFORE:

HONOURABLE MR. JUSTICE MRIDUL KUMAR KALITA

COURT NO: 21

[CRIMINAL BENCH]

Sr.No.	Case Number	Main Parties	Petitioner Advocate	Respondent Advocate
MOTION				
44	Crl.Pet./240/2025 FIXED	STEPHEN DOLEY @ SRI STIPHEN DOLEY Versus THE STATE OF ASSAM AND ANR.	MR. S Y AHMED MR. N H BARBHUIYA AJMAT ALI	PP, ASSAM
45	Crl.Pet./245/2025 FIXED	RANA SAIDUR ZAMAN AND ANR Versus THE STATE OF ASSAM AND ANR	MR. A M BORA MR. D GAGAI MS. C CHOUDHURY MR. V A CHOWDHURY	PP, ASSAM
ADMISSION				
46	Crl.Pet./1517/2024 (AT 2:00 PM), PART-HEARD, FIXED	GAURAV UPADHYAYA Versus THE STATE OF ASSAM AND ANR.	MR. A AHMED MR. M A CHOUDHURY U U KHAN MR A AHMED	MR H K NATH (R-2) MR J BORAH(R-2) PP, ASSAM MS. G GOSWAMI (R-2)
BAIL HEARING (BA)				
47	Bail Appln./164/2025 PART-HEARD, WITH CASE RECORD (SCANNED COPY), FIXED	JAMAL UDDIN ANSARI Versus THE STATE OF ASSAM	MR. P K ROYCHOUDHURY G UDDIN MR H I CHOUDHURY MR A K AZAD H YEASMIN	PP, ASSAM
48	Bail Appln./3632/2024 WITH CASE RECORD (SCANNED COPY), FIXED	ADAKHO MAO Versus THE STATE OF ASSAM	MR B P BORAH MR P J DUTTA	PP, ASSAM
49	Bail Appln./193/2025 WITH CASE RECORD (SCANNED COPY), FIXED	SRI DILIP DUTTA Versus THE STATE OF ASSAM AND ANR	MR. U J SAIKIA	PP, ASSAM MS. M.K. BROWN(AMICUS CURIAE, R2)
50	Bail Appln./424/2025 WITH OFFICE NOTE, FIXED	SAYED RAJUL ALI @ RAJUL ALI @ RAJU AND ANR Versus THE STATE OF ASSAM	MR M HOQUE	PP, ASSAM
ORDERS				
51	I.A.(Crl.)/180/2025 WITH LCR 4 FILES (SCANNED COPY), B/O in Crl.Pet./1306/2024	SHRI SUSHIL KUMAR VERMA Versus CENTRAL BUREAU OF INVESTIGATION	BEAUTY BARO	SC, CBI

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LEAVE NOTE OF ADVOCATES FOR 06/03/2025

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1)	MR. R K BHATRA	10-02-2025	To	10-03-2025
2)	MS. N M DEKA	12-02-2025	To	04-04-2025
3)	MR. D C C PHUKAN	17-02-2025	To	07-03-2025
4)	MR. H GOSWAMI	20-02-2025	To	20-03-2025
5)	MS. D SAIKIA	12-02-2025	To	07-03-2025
6)	MR. B K JAIN	22-02-2025	To	06-03-2025
7)	MS. M JAIN	27-02-2025	To	10-03-2025
8)	MR. A U CHOUDHURY	03-03-2025	To	12-03-2025
9)	MR. R BORA	26-02-2025	To	15-03-2025
10)	MS S CHAKRABORTY	27-02-2025	To	06-03-2025
11)	MR S SARMA	27-02-2025	To	15-03-2025
12)	MR. N ANAND	03-03-2025	To	06-03-2025
13)	MR. A GANGULY	28-02-2025	To	16-03-2025
14)	MRS. RITA DAS MOZUMDAR	03-03-2025	To	07-03-2025
15)	MS. A BHATTACHARYYA	03-03-2025	To	07-03-2025
16)	MR. A BISWAS	06-03-2025	To	08-03-2025
17)	MR. R GOSWAMI	03-03-2025	To	10-03-2025
18)	MR. S D PURKAYASTHA	17-03-2025	To	22-03-2025
19)	MR. A K PURKAYASTHA	05-03-2025	To	06-03-2025
20)	MR. S SHARMA	05-03-2025	To	06-03-2025
21)	MR. B J GHOSH	04-03-2025	To	10-03-2025
22)	MR. R J DAS	03-03-2025	To	13-03-2025
23)	MR. J SARMAH	06-03-2025	To	08-03-2025
24)	MR. P MAHANTA	06-03-2025	To	07-03-2025
25)	MR. S NATH	06-03-2025	To	06-03-2025



The Gauhati High Court, At Guwahati

[High Court of Assam : Nagaland : Mizoram and Arunachal Pradesh]

[SUPPLEMENTARY CAUSELIST –I]

[FOR THURSDAY, THE 6TH DAY OF MARCH, 2025]

[AT 10:30 AM]

BEFORE

HON'BLE MR. JUSTICE DEVASHIS BARUAH

[COURT NO: 14]

[COURT PROCEEDING OF THE FOLLOWING CASE
PERTAINING TO THE ITANAGAR BENCH WILL BE
CONDUCTED THROUGH REMOTE VIDEO CONFERENCING
AT 10:30 AM FROM THE PRINCIPAL SEAT]

MOTION

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|------------------|---|--|--|
| 1. WP(C) 82/2025 | SMTI HAGE TUNGKA
VERSUS
THE STATE OF AP AND 4 ORS. | RINTU SAIKIA
LIGAM NOCHI
BOMCHI TAIPODIA
IDAK BAM | MUBOM PERTIN
GA(AP)
SC GAUHATI HIGH
COURT |
|------------------|---|--|--|



The Gauhati High Court, At Guwahati

[High Court of Assam : Nagaland : Mizoram and Arunachal Pradesh]

[**SUPPLEMENTARY CAUSELIST –I**]

[**FOR THURSDAY, THE 6TH DAY OF MARCH, 2025**]

[**AT 10:30 AM**]

BEFORE

HON'BLE MR. JUSTICE ARUN DEV CHOUDHURY

[**COURT NO: 17**]

[**COURT PROCEEDING OF THE FOLLOWING CASE
PERTAINING TO THE ITANAGAR BENCH WILL BE
CONDUCTED THROUGH REMOTE VIDEO CONFERENCING
AT 10:30 AM FROM THE PRINCIPAL SEAT**]

JUDGEMENT

1.	REVIEW PET. 8/2024	DSC HYDRO POWER PRIVATE LIMITED AND 2 ORS. VERSUS THE STATE OF AP AND 2 ORS.	VIJAY JAMOH A LAL	LISSING PERME GA(AP) SC(POWER)
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FOR DELIVERY OF ORDER

2.	I.A.(C) 203/2024	THE DEPUTY COMMISSIONER VERSUS BABUK RINYA AND 228 ORS.	TAKAM SUNIL	
3.	WITH REVIEW PET. 9/2024	THE DEPUTY COMMISSIONER VERSUS BABUK RINYA AND 228 ORS.	TAKAM SUNIL	NIKITA DANGGEN OKEN DUGGONG PENJOM SIGA Y DAGIAM HONI TANA TARA